

ITEM NO.8 + 9

COURT NO.6

SECTION IV-D

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No(s). 9467/2024

[Arising out of impugned final judgment and order dated 01-03-2024 in CWP No. 4908/2024 passed by the High Court of Punjab & Haryana at Chandigarh]

UNION OF INDIA &amp; ORS.

Petitioner(s)

VERSUS

PALWINDER SINGH

Respondent(s)

IA No. 98770/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 98772/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 3469/2023 (XVII)

IA No.26046/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.26043/2023-EX-PARTE STAY and IA No.26049/2023-LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007

IA No. 26043/2023 - EX-PARTE STAY

IA No. 26046/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 26049/2023 - LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007

Diary No(s). 24984/2023 (XVII)

IA No. 138236/2023 - CONDONATION OF DELAY IN FILING

IA No. 138233/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 138231/2023 - LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007

IA No. 138227/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 138229/2023 - STAY APPLICATION

SLP(C) No. 3680/2025 (XI-B)

IA No. 195669/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 51626/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 10571/2025 (XI-B)

SLP(C) No. 18930/2025 (IV-D)

SLP(C) No. 14608/2025 (IV-D)

SLP(C) No. 17763-17764/2025 (XIV)  
IA No. 156223/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 20104/2025 (XIV)  
FOR ADMISSION and I.R.

SLP(C) No. 18356/2025 (IV-D)

Diary No(s). 32770/2025 (XIV)  
IA No. 17774/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 34198/2025 (XIV)  
IA No. 154203/2025 - CONDONATION OF DELAY IN FILING  
IA No. 154204/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 22501/2025 (IV-D)  
SLP(C) No. 26987/2025 (IV-D)

SLP(C) No. 26989/2025 (IV-D)  
FOR ADMISSION and I.R.

Diary No(s). 36808/2025 (IV-D)  
IA No. 170876/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 36819/2025 (IV-D)  
IA No. 175459/2025 - CONDONATION OF DELAY IN FILING

SLP(C) No. 22499/2025 (IV-D)  
SLP(C) No. 26182-26183/2025 (XI-B)  
SLP(C) No. 24887/2025 (IV-D)  
FOR ADMISSION and I.R.

SLP(C) No. 23436/2025 (IV-D)  
SLP(C) No. 23437/2025 (IV-D)  
SLP(C) No. 24890/2025 (IV-D)  
SLP(C) No. 23842/2025 (IV-D)  
SLP(C) No. 22498/2025 (IV-D)  
SLP(C) No. 22500/2025 (IV-D)  
SLP(C) No. 29482/2025 (IV-D)  
SLP(C) No. 24879/2025 (IV-D)  
SLP(C) No. 24891/2025 (IV-D)  
FOR ADMISSION and I.R.

SLP(C) No. 25516/2025 (IV-D)  
FOR ADMISSION and I.R.

SLP(C) No. 26988/2025 (IV-D)  
FOR ADMISSION and I.R.

SLP(C) No. 26986/2025 (IV-D)  
SLP(C) No. 29861/2025 (IV-D)

SLP(C) No. 26824/2025 (IV-D)  
SLP(C) No. 30707/2025 (IV-D)  
SLP(C) No. 26570/2025 (IV-D)  
FOR ADMISSION and I.R.

SLP(C) No. 23861/2025 (IV-D)  
SLP(C) No. 25819/2025 (IV-D)  
SLP(C) No. 29399/2025 (IV-D)  
SLP(C) No. 29862/2025 (IV-D)  
SLP(C) No. 29398/2025 (IV-D)

Diary No(s). 49040/2025 (XII)  
IA No. 300082/2025 - CONDONATION OF DELAY IN FILING  
IA No. 300086/2025 - CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS

SLP(C) No. 29538/2025 (IV-D)

SLP(C) No. 29400/2025 (IV-D)  
FOR ADMISSION and I.R.

Diary No(s). 49136/2025 (IV-D)  
IA No. 251744/2025 - CONDONATION OF DELAY IN FILING

SLP(C) No. 30516/2025 (IV-D)  
FOR ADMISSION and I.R.

Diary No(s). 51905/2025 (IV-D)  
IA No. 268105/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 55523/2025 (IV-D)  
IA No. 271663/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 57275/2025 (IV-D)  
IA No. 275948/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 59379/2025 (IV-D)  
IA No. 282360/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 59385/2025 (IV-D)  
IA No. 294782/2025 - CONDONATION OF DELAY IN FILING

W.P.(C) No. 1067/2025 (X)  
IA No. 306972/2025 - CLARIFICATION/DIRECTION  
IA No. 302253/2025 - MODIFICATION OF COURT ORDER  
IA No. 324106/2025 - MODIFICATION OF COURT ORDER  
IA No. 283096/2025 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Diary No(s). 63672/2025 (XIV)  
IA No. 310991/2025 - CONDONATION OF DELAY IN FILING

SLP(C) No. 5179/2026 (IV-B)  
SLP(C) No. 5174/2026 (IV-B)

SLP(C) No. 5198/2026 (IV-B)  
 SLP(C) No. 5181/2026 (IV-B)  
 SLP(C) No. 5186/2026 (IV-B)  
 SLP(C) No. 3587/2026 (III-B)  
 SLP(C) No. 5188/2026 (IV-B)  
 FOR ADMISSION and I.R.

SLP(C) No. 5136/2026 (IV-B)  
 SLP(C) No. 6976/2026 (IV-B)  
 SLP(C) No. 5170/2026 (IV-B)  
 SLP(C) No. 6951/2026 (IV-B)  
 SLP(C) No. 6967/2026 (IV-B)  
 SLP(C) No. 6969/2026 (IV-B)

Diary No(s). 3989/2026 (XIV)  
 IA No. 33453/2026 - CONDONATION OF DELAY IN FILING

SLP(C) No. 6979/2026 (IV-B)

Diary No(s). 4479/2026 (IV-B)  
 FOR CONDONATION OF DELAY IN FILING ON IA 39850/2026  
 IA No. 39850/2026 - CONDONATION OF DELAY IN FILING

SLP(C) No. 6978/2026 (IV-B)

with

SLP (CIVIL) Diary No(s). 5517/2026  
 IA No. 43726/2026 - CONDONATION OF DELAY IN FILING

WITH

Diary No(s). 4467/2026 (IV-B)  
 IA No. 42145/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 4473/2026 (IV-B)  
 IA No. 44287/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 6193/2026 (IV-B)  
 IA No. 47243/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 7581/2026 (IV-B)  
 IA No. 47120/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 67817/2025 (IV-D)  
 IA No. 41410/2026 - CONDONATION OF DELAY IN FILING  
 IA No. 41411/2026 - CONDONATION OF DELAY IN REFILING / CURING THE  
 DEFECTS

Diary No(s). 2243/2026 (IV-B)  
 IA No. 49013/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 3997/2026 (IV-B)

**IA No. 45002/2026 - CONDONATION OF DELAY IN FILING**

**Diary No(s). 5520/2026 (IV-B)  
FOR ADMISSION and I.R.**

**IA No. 50630/2026 - CONDONATION OF DELAY IN FILING**

**Diary No(s). 6183/2026 (IV-B)**

**IA No. 50026/2026 - CONDONATION OF DELAY IN FILING**

**Diary No(s). 7583/2026 (IV-B)  
FOR ADMISSION and I.R.**

**IA No. 51156/2026 - CONDONATION OF DELAY IN FILING**

**Diary No(s). 4008/2026 (XI-B)**

**IA No. 51954/2026 - CONDONATION OF DELAY IN FILING**

**Diary No(s). 5519/2026 (IV-B)**

**IA No. 51944/2026 - CONDONATION OF DELAY IN FILING**

**Date : 19-02-2026 These matters were called on for hearing today.**

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ALOK ARADHE**

**For Petitioner(s) : Ms. Archana Pathak Dave, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Chitvan Singhal, Adv.  
Mr. Abhishek Kumar Pandey, Adv.  
Mr. Raman Yadav, Adv.  
Mr. Kartikay Aggarwal, Adv.  
Ms. Ameyavikrama Thanvi, Adv.  
Mr. Jagdish Chandra, Adv.  
Mr. Madhav Sinhal, Adv.**

**Petitioner-in-person**

**Mr. A. Radhakrishnan, AOR**

**For Respondent(s) : Caveator-in-person, AOR**

**Mr. Arvind Kumar Tewari, AOR  
Mr. Rahul Burman, Adv.  
Ms. Yusha Dutt, Adv.**

**Mr. Jaspal Singh, Adv.  
Mr. Shivansh Bharkat Kumar Pandya, AOR  
Ms. Namrah Nasir, Adv.  
Mr. Dhruv Jaiswal, Adv.**

**Mr. Aldanish Rein, AOR**

Dr. Harshvir Pratap Sharma, Sr. Adv.  
Mr. Tejas Patel, AOR  
Mr. A K Srivastava, Adv.  
Mr. Akul Krishnan, Adv.  
Ms. Sakshi Apurva, Adv.

Mr. Himanshu Gupta, Adv.  
Mr. Manoj C. Mishra, AOR

Mr. Rakesh Kumar Singh, AOR  
Mr. O. S. Punia, Adv.  
Mr. Amrendra Kumar Singh, Adv.  
Mr. Suman Kaintura, Adv.  
Ms. Harshita Gupta, Adv.  
Mr. Raj Kumar, Adv.  
Mr. Tatsat Shukla, Adv.  
Mr. Ashish Punia, Adv.  
Mr. Abhinav Sharma, Adv.  
Mr. Manish Kumar Singh, Adv.

Dr. G. Sivabalamurugan, AOR  
Mr. Selvaraj Mahendran, Adv.  
Mr. Adhi Keshavan C, Adv.  
Mr. Hari Krishnan P V, Adv.  
Mr. Dhass Prathap Singh V M, Adv.  
Ms. Heena, Adv.  
Ms. Ratna Priya Pradhan, Adv.  
Mr. Rony V.P., Adv.

Mr. Ajit Kakkar, Adv.  
Mr. Santosh Kumar Pandey, AOR  
Ms. Eti Kumari, Adv.  
Mr. Arvind Arora, Adv.

Mr. Pardeep Gupta, Adv.  
Mr. Parinav Gupta, Adv.  
Mrs. Mansi Gupta, Adv.  
Mr. Harshvardhan Lodhi, Adv.  
Dr. Mrs. Vipin Gupta, AOR  
Mr. Krishna Kumar, Adv.  
Ms. Nandani Gupta, Adv.

Mr. Mv Mukunda, Adv.  
Mr. Kanti, Adv.  
Mr. Nishanth Patil, AOR

Mr. Indra Sen Singh, Adv.  
Mr. Abhishek Singh, Adv.  
Mr. Anuj Kapoor, AOR  
Mr. Nasir Mohammad, Adv.  
Ms. Kaberi Sharma, Adv.

Mr. Jaswant Singh Rawat, AOR  
Mr. U.s. Morya, Adv.  
Mr. Akshay Noutiyal, Adv.  
Mr. S.S. Morya, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 5179/2026 [Item No. 8.53], SLP(C) No. 5174/2026 [Item No. 8.54], SLP(C) No. 5198/2026 [Item No. 8.55], SLP(C) No. 5181/2026 [Item No. 8.56], SLP(C) No. 5186/2026 [Item No. 8.57], SLP(C) No. 3587/2026 [Item No. 8.58], SLP(C) No. 5188/2026 [Item No. 8.59], SLP(C) No. 5136/2026 [Item No. 8.60], SLP(C) No. 6976/2026 [Item No. 8.61], SLP(C) No. 5170/2026 [Item No. 8.62], SLP(C) No. 6951/2026 [Item No. 8.63], SLP(C) No. 6969/2026 [Item No. 8.65]

with

Diary No. 5517 of 2026 [Item No. 9], Diary No. 2243 of 2026 [Item No. 9.6] and Diary No. 3997 of 2026 [Item No. 9.7]

1. Delay condoned.
2. These Special Leave Petitions are covered by the decision of this Court in *Civil Appeal Nos. 6820-6824 of 2018 [Union of India Thr. its Secretary Vs. SGT Girish Kumar & Ors. Etc.]* 2026 INSC 149.
3. The Special Leave Petitions are, accordingly, disposed of in terms of the aforementioned Judgment.
4. Pending interlocutory application(s), if any, is/are disposed of.

As regards the batch of '*Neither Attributable nor Aggravated (NANA)*' related cases are concerned, Ms. Archana Pathak Dave, learned Additional Solicitor General, has handed over a list of cases [Annexure I], which need to be heard. These matters may be posted along with other connected matters for hearing on 23.04.2026.

We are also informed that there are many such similar cases pending before this Court. The Registry may take instructions from Hon'ble The Chief Justice for listing those matters for common disposal. The list of such cases is shown in ANNEXURE II.

As requested by Ms. Archana Pathak Dave, SLP (C) No. 3680 of 2025 [Item No. 8.3] shall be treated as the lead case. Written submissions, if any, be filed within four weeks.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)  
COURT MASTER

# ANNEXURE I

## LIST OF CASES FOR TAGGING IN MAIN DP NANA LIST BEFORE HON'BLE SUPREME COURT

### CASE ALREADY FILED

SL NO	PARTICULAR	OA/TA NO. ( CIVIL APPEAL )	STATUS
1	EX MWO OMBIR SINGH UPADHAYAY	1055/2022	LEAD MATTER
2	EX JWO SATYA VIR SINGH	24/2023	VIDE DY NO. 12356/2024
3	EX MWO RAKESH KUMAR TRIPATHI	TA/18/2023	VIDE DY NO. 9284/2024
4	WG CDR SATYENDRA KUMAR CHAUHAN	290/2023	VIDE DY NO. 3865/2024
5	EX JWO SANJEET KUMAR	449/2022	VIDE DY NO. 16474/2024
6	EX JWO AJAY SINGH	174/2023	VIDE DY NO. 13676/2024
7	EX JWO IMROZ IQBAL	357/2023	VIDE DY NO. 13680/2024
8	EX JWO AJIT KUMAR SINGH	728/2022	VIDE DY NO. 25542/2025

Tag with SI No. 1

ANNEXURE-II

**LIST OF DP NANA MATTERS PENDING WITH OTHER BENCH**

S. NO.	CASE NO.	CASE TITLE
1.	SLP(C) No. 26471/2025	Satwinder Singh
2.	Diary No. 73219/2025	Ex Hav (Macp Nb Sub) Krishan Kumar
3.	Diary No. 72884/2025	Koutharapu Srinivasa
4.	Diary No. 62613/2025	Anil Kumar Jain
5.	Diary No. 59381/2025	Sukhjinder Singh
6.	Diary No. 69399/2025	Abishek Dwivedi
7.	Diary No. 69737/2025	Sitanshu Pani
8.	Diary No. 64378/2025	Prakash Chand
9.	Diary No. 70218/2025	Baburaj M
10	Diary No. 72876/2025	Suresh M
11	Diary No. 69404/2025	Subhash Chand
12	Diary No. 70860/2025	Randhir Singh
13	Diary No. 64460/2025	Bimia Devi
14	Diary No. 69725/2025	Bhupal Singh

ANNEXURE - II

15	Diary No. 70269/2025	Kuldip Chand Rana
16	Diary No. 70861/2025	Kushal Singh
17	Diary No. 73261/2025	Jai Karan
18	Diary No. 70335/2025	Dinesh Rautela
19	Diary No. 59727/2025	Swarup Singh Kohli
20	Diary No. 69407/2025	Harish Kumar
21	Diary No. 73195/2025	Jagdish Chand
22	Diary No. 69234/2025	Ex Hav Gohar Abbas Baquari
23	Diary No. 2242/2026	Ex Nk Manohar Lal
24	Diary No. 73223/2025	Col. Vijay Hooda (Retd.)
25	Diary No. 2250/2026	Ex Hav Dharam Singh
26	Diary No. 4010/2026	Ex Nb Sub Pravesh Singh
27	Diary No. 70219/2025	Ex Sub Amba Dutt Tiwari
28	Diary No. 70268/2025	Lal Bahadur
29	Diary No. 73821/2025	Ex Sub Clk Ram Darash Yadav

30	Diary No. 70303/2025	Ex Lnk Ram Phal
31	Diary No. 73839/2025	Ex Sub Gian Singh
32	Diary No. 73193/2025	Sub Sanjay Kumar Mohantha (Retd.)
33	Diary No. 73837/2025	Ex Nk Hem Raj
34	Diary No. 73191/2025	Ex Sub Maj (Hony Lt) Birender Singh Rana
35	Diary No. 69738/2025	Ex Nk Avtar Singh
36	Diary No. 73204/2025	Ex Spr (ACP Hav) Surinder Singh
37	Diary No. 69410/2025	Ex. Hav. Dalip Singh